

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.155/2015

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th January 2018, 10.30 A.M

Name of the Company	Sushil Kumar Ganeriwala.-Versus-Bengal Brahmaputra Procon Pvt. Ltd. & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CS SANJAY KUMAR GUPTA, PCS
2. CS ROHIT KESHRI, PCS
3. CS RAHUL PARASRAMPURIA, PCS

} Petitioner

1. SWAPNA CHOUBEY, Adv.
2. CS TANVEE, PCS

} Respondents

Shri
9.1.18

Tanvee
9/01/18

ORDER

Ld. Counsel for the petitioner and the respondents is present.

List it on 16/01/2018.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)